GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3255
TO BE ANSWERED ON 09.08.2023

STOPPAGE OF VANDE BHARAT TRAIN AT TIRUR STATION

3255. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government is aware of the demand from the public for a stop at Tirur station in the Malappuram district for the Kerala Vande Bharat train and whether the Government has taken notice of the unfortunate situation that the district doesn't have a single stop for the train, if so, the details thereof;

(b) whether the Government is aware of the high occupancy rate of the Kerala Vande Bharat train and the need for additional trains in the same route, if so, the details in this regard;

(c) whether the Government has finalised the routes for the Vande Bharat Metro services in Kerala, if so, the details thereof;

(d) whether the time schedule for the dispatch of coaches of the Vande Bharat Metro has been finalised, if so, the details thereon; and

(e) whether the Government has recognized the relevance of Mettuppalayam-Nilambur route for the Vande Bharat Metro, considering its tourist importance and has sanctioned the same, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (e) Tirur is presently being served by 81 train services. Further, Railway network straddle across State/district boundaries and trains are introduced across State/district boundaries as per network requirement. Moreover, the occupancy pattern of trains is not uniform throughout the year. It varies during lean and peak periods. However, stoppages and introduction of train services, including Vande Bharat train, is an ongoing process on Indian Railways subject to operational feasibility, traffic justification etc.

To cater to the aspirations of the passengers and travel requirements, design and development of coaches with enhanced passenger amenities is a continuous process.

*****